

traditional States;

(c) if so, the places in Orissa where the soil and climatic conditions are suitable for cotton cultivation; and

(d) the steps proposed to be taken to grow cotton in these States in Eighth Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) The total area in Orissa brought under cotton cultivation so far is 7800 ha. (1989-90).

(b) to (d). Government of India have extended Intensive Cotton Development programme (ICDP) during 1992-93 in new area of the Project States including Orissa, which are agro-climatically suitable for cotton cultivation. Under ICDP the provision of subsidy on supply of inputs like quality seeds, plants protection chemicals and equipments etc. has been made in these areas. However, demonstrations and has been made in these areas. However, demonstrations and farmers raining will be organised only in selected districts of the States.

Coin Melting Factory in Delhi

1331. SHRI PANKAJ CHPOWDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any factory engaged in melting of coins has recently been unearthed in Delhi;

(b) if so, the details thereof; and

(c) the action taken against the owner of the factory?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) and (c). Following information that Indian coins were being processed with the help of sulphuric acid to extract nickel sulphate in a factory situated in Nangloi, a raid was conducted and coins weighing 15.500 Kilograms were found dipped in acid. A case u/s 247/120-B IPC was registered at Police Station, Nangloi and 5 persons including the owner of the factory arrested. Nickel sulphate fetches in the per market higher price than the cost of the coin itself.

CACP's Recommendations

1332. SHRI RAMNAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether attention of the Government has been drawn to the demands/recommendations made by the Commission for Agricultural Costs and Prices (CACP) for a fresh look on all aspects pertaining to the Management of food economy in general;

(b) if so, the salient features of their demands/recommendations; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) to (c). In the non-price recommendations contained in their Reports on Price Policy for Kharif and Rabi Crops of 1991-92, the CACP had made recommendations regarding scope of Public Distribution Systems, subsidy on foodgrains, issue price of wheat, open market sales of wheat, etc. These recommendations have been referred to the Ministry of Food for taking necessary action.